

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:5295
ANSWERED ON:22.12.2000
DUTY DRAWBACK ON SUGAR
GANGASANDRA SIDDAPPA BASAVARAJ;GOWDAR MALLIKARJUNAPPA

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government have decided to give a sugar duty drawback of SPC and F.O.B. value under DPEB Scheme;
- (b) if so, the extent it will give a boost to our sugar export; (
- (c) the present sugar export made during the current financial year;
- (d) whether Pakistan has been importing more sugar from India this time; and
- (e) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI GINGEE N. RAMACHANDRAN)

- (a): The Director General of Foreign Trade has notified a credit rate of 5% of F.O.B.value for export of White Sugar under the Duty Exemption Pass Book(DEPB) Scheme with effect from 1.11.2000.
- (b): This facility is likely to improve sugar exports from the country.
- (c): During the Financial Year 2000-2001(April 2000- September 2000), sugar worth Rs.23.59 crores has been exported.
- (d) & (e): Yes Sir. Pakistan did not import any sugar from India in the financial year 1999-2000. However, in the current financial year(April,2000 to September, 2000), Pakistan has imported sugar from India worth Rs.12.68 crores.